

(a) whether Government have taken adequate measures for the supply of water in Delhi in the current summer season; and

(b) if so, whether Government will lay a statement of the measures taken on the Table?

**The Minister of Health (Shri Karmarkar):** (a). Yes, Sir.

(b). The statement of measures taken is laid on the table of the Sabha. [See Appendix I, annexure No. 11.]

**Indian Airlines Corporation's Cost Structure Committee**

\*63. { **Shri Ram Krishan Gupta:**  
**Shri Subodh Hansda:**  
**Shri R. C. Majhi:**

Will the Minister of **Transport and Communications** be pleased to state whether the Report of the Committee appointed to examine the cost structure of the Indian Airlines Corporation has been considered?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin)** I lay a statement on the Table of the House.

STATEMENT

Yes, Sir.

The Indian Airlines Corporation and the Government have examined the various recommendation/Observations made by the Cost Structure Committee. Of the 57 Recommendations/Observations made by the Committee, the Corporation are connected directly with 52 of them. The Corporation have implemented a large number of them while some are still in the process of implementation. The Corporation have not found it possible to agree with 5 recommendations of the Committee.

2. The main recommendation with which Government are concerned, relates to the fixation of standard costs of operation for different types of aircraft on the basis of which subsidy to cover losses will be payable to the Corporation. Government have ac-

cepted the basis suggested by the Cost Structure Committee for determining them and have, in consultation with the Corporation, laid down the following standard costs of operation, per hour, for Viscounts, Skymasters and Dakota—

- (i) Dakota—Rs. 694.7  
 (ii) Skymaster—Rs. 1506.6  
 (iii) Viscount—Rs. 1712.9

(After the system of trip certification is introduced the Standard Cost will be Rs. 672.8)

**Broadcasting of A.I.R. News and Music in Trains**

\*64. **Shri D. C. Sharma:** Will the Minister of **Railways** be pleased to refer to the reply given to Starred Question No. 144 on the 15th February, 1960 and state:

(a) whether any further progress has since been made in broadcasting A.I.R. news and music in running trains;

(b) if so, in which trains it has been introduced; and

(c) the total amount spent so far on this amenity?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) and (b). Yes. Relay of A.I.R. news-bulletins and playing of tape recorded orchestral and instrumental music has been introduced with effect from 2-4-1960 in the Air-conditioned coaches of the Air-conditioned Express trains noted below:

1. 81 Up leaving Howrah for New Delhi on Fridays;
2. 82 Dn. leaving New Delhi for Howrah on Wednesdays;
3. 22 Dn. leaving New Delhi for Madras on Saturdays; and
4. 21 Up leaving Madras for New Delhi on Mondays.

(c) The cost of the new amenity, exclusive of the Public Address System which already exists on the rake is about Rs. 1000 and the cost of the staff operating the equipment from 2-4-1960 to 30-6-1960 is Rs. 1378.50 nP.

#### Asian Highway

\*65. **Shri Tridib Kumar Chaudhuri:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether the Grand Trunk Road has been proposed to be made into an Asian Highway by the Economic Commission for Asia and the Far East;

(b) whether the Government of India have entered into any commitments in this behalf; and

(c) if so, whether the E.C.A.F.E. or any other U.N. agency would be giving any financial grant for the purpose?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes. The Grand Trunk Road forms part of an international highway network proposed by the ECAFE Secretariat for the ECAFE region.

(b) No, Sir. The Government of India have not yet taken a final decision in the matter.

(c). The question of obtaining aid from U.N. agencies or other sources will be considered in consultation with the ECAFE Secretariat after the Government of India have accepted the routes, including the Grand Trunk Road, and agreed to undertake their development to serve international traffic.

#### Non-Assamese Employees of Mohanbari Airport

\*66. { **Shri P. C. Boroah:**  
**Shri Raghunath Singh:**

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether it is a fact that nearly 50 non-Assamese employees of Mohan-

bari airport are facing grave threats by the local people;

(b) if so, the reasons thereof; and  
(c) the steps taken in the matter?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** (a) to (c). There was a certain amount of panic in the area around the Mohanbari Airport following the language agitation in Assam in June, 1960. Some members of the staff of the Civil Aviation Department, who had gone to the nearby Tea Garden Market for marketing purposes were assaulted by the local people on the 24th June, 1960. There was no attack on the Aerodrome itself and the members of the staff who were assaulted were the victims of the general agitation and not of any particular hatred against the Aerodrome staff. Adequate police protection was given to the staff immediately in consultation with the local authorities. Two senior officers of the Department were also sent from Calcutta for an on-the-spot study of the situation and to restore confidence in the minds of the staff.

#### Kandla Port

{ **Shri P. G. Deb:**  
**Shri Ram Krishan Gupta:**  
**Sardar Iqbal Singh:**  
**Shri A. M. Tariq:**  
**Shri Prakash Vir Shastri:**  
**Shri Naval Prabhakar:**  
**Shri Warlor:**  
\*67. { **Shri Vasudevan Nair:**  
**Shri Arjun Singh**  
**Bhadoria:**  
**Shri D. C. Sharma:**  
**Shri Raghunath Singh:**  
**Shri Supakar:**  
**Shri Assar:**  
**Shri Bibhuti Mishra:**  
**Shri Achar:**

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether Government have invited suggestions for Kandla Port Free Trade Zone;

(b) if so, the number of suggestions received; and